

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
AHMEDABAD BENCH

**O.A. NO.**  
~~XXXXXX~~ 277 of 1993.

**DATE OF DECISION** 12.6.1996.

Shri Chandralal Kevalram Ambwani Petitioner

Mr.S.Tripathi and Mr.P.B.Sharma Advocate for the Petitioner (s)

**Versus**

Union of India

**Respondent**

Advocate for the Respondent (s)

**CORAM**

◆ The Hon'ble Mr. K.Ramamoorthy      ▲ Member (A)

The Hon'ble Mr.

**JUDGMENT**

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

NR

- 2 -

Chandralal Kevalram Ambwani,  
Divisional Accountant  
Office of the Executive Engineer,  
Irrigation Mechanical Division No.5,  
Yantric Bhavan, New Mental Compound,  
Meghaninagar,  
AHMEDABAD.

...Applicant.

(Advocate : Mr.S.Tripathi and  
Mr.P.B.Sharma)

Versus

Union of India,  
Notice to be served through :  
The Deputy Accountant General (A&E),  
Gujarat State, Multi Storeyed Bldg.,  
Lal Darwaja,  
AHMEDABAD - 380 001.

...Respondents.

(Advocate : )

ORAL JUDGMENT

O.A.NO. 277 OF 1993.

Date : 12.6.1996

Per : Hon'ble Mr.K.Ramamoorthy : Member (A)

The learned counsel for the applicant has sent a note seeking withdrawal of the case. In view of the Note, the application stands disposed of as withdrawn. No order as to costs.

  
(K.Ramamoorthy)  
Member(A)

ait.

CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

Application No. OA/277/83

Transfer Application No. \_\_\_\_\_

CERTIFICATE

Certified that no further action is required to be taken and  
the case is fit for consignment to the Record Room (Decided)

Dated : 18/6/86

Countersign :

8  
2/8690

Section Officer.

*K. R. Bhatt*  
Signature of the Dealing  
Assistant

CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

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CAUSE TITLE

DAF277193

NAME OF THE PARTIES

Chandrakal K. Antawand

## VERSUS

## Union of Zuluans

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